

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the joining of 11 newly appointed Personal Assistants in the establishment of Family Court (HQs), Dwarka, the following transfers & postings are hereby made in official exigency, <u>with immediate effect:</u>

S. N.	Name of the Official	From	То
1.	Sh. Vijay Kumar Pruthi S/o Sh. Gulshan Kumar Pruthi EC: 35722786	PA in the court of Ms. Shail Jain, Principal Judge, Family Courts, Central, THC, Delhi. (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Dinesh Kushwaha S/o Sh. Om Prakash Kushwaha	PA in the court of Ms. Renu Bhatnagar, Principal Judge, Family Courts, West, THC, Delhi. (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Sunil Kohli S/o Sh. Wasti Ram Kohli EC- 13810	PA in the court of Sh. Vinod Kumar Principal Judge, Family Courts, South, Saket Courts, Delhi. (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Nishant Choudhary S/o Sh. Bhupinder Jeet Kumar	Sr. P.A in the court of Ms. Madhu Jain, Principal Judge, Family Courts, South- East, Saket, New Delhi. (In diverted capacity)	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Dharmender Kumar EC- 3490	PA in the court of Ms Sarita Birbal, Principal Judge, Family Court, Shahdara, Karkardooma, Delhi. (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Sh. Aashish Yadav S/o Sh. Nathu Singh Yadav EC- 52029244	PA in the court of Sh. Ajay Pandey, Judge, Family Courts, Shahdara District, Karkardooma Courts, Delhi. (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Sh. Ashok Kumar Ray S/o Sh. Manik Chand Ray EC- 41259896	PA in the court of Ms. Seema Maini, Principal Judge, Family Courts, North- West, Rohini, Delhi. (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Veena Dandriyal W/o Sh. K. K. Dandriyal EC- 3149	PA in the court of Sh. Brijesh Kumar Garg, Judge, Family Courts, North-East District, Karkardooma Courts, Delhi. (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Suman D/o Sh. Girish Kumar	PA in the court of Ms. Illa Rawat, Additional Principal Judge, Family Courts, West, THC, Delhi. (In diverted capacity)	

Note: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)



No. 55510 - 564 /Admn-1/P & T/HQs/2022

Dated, Delhi the 2 3 JUL 2027

Copy forwarded for information and necessary action to: -

- 1. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
- 2. The Officers/Officials concerned.
- 3. The Personal Office of the undersigned.
- 4. The dealing officials (Personal File / Leave) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- 5. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
- 6. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.

7. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DEL No.

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